

18.

30.9.2004

MA-1748/2004
MA-1749/2004
OA-2606/2003

Present: Shri R.L. Dhawan, learned proxy counsel for Shri R.K. Sarkar,
For applicant
Shri R.N. Singh, learned counsel for respondents

MA-1749/2004 seeking condonation of delay in filing MA-1748/2004 for
extension of time is allowed.

Respondents by virtue of this MA-1748/2004 have sought a further period of six weeks for compliance of Tribunal's directions contained in order dated 26.5.2004 whereby OA-2606/2003 was disposed of. The prayer is not opposed. Allowed accordingly.

M.A. Khan
(M.A. Khan)
Vice-Chairman (J)

cc.

V.K. Majotra
(V.K. Majotra)
Vice-Chairman (A)